

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 305**  
**IB-749/ND/2023**

**IN THE MATTER OF:**

M/s. Getz Cables Pvt. Ltd.

.... Petitioner/Applicant

**Order under Section 10 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 24.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For Applicant : Mr. Karan Grover Adv.

For the SBI : Mr. Harshit Khare, Mr. Prafful Saini Advs.

For Northern Arc : Mr. Deepak Biswas, Mr. Harshit Gupta Advs.

**ORDER**

Due to technology issue on the side of Applicant, the matter is adjourned **to 08.05.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

ANAND DUBEY

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**